

news published in the 'Hirawal' dated 7th July, 1981 regarding the denial of legal rights of Railwaymen to resolve their disputes under the provision of Industrial Disputes Act, 1947 ;

(b) if so, the reaction of the Ministry on the actual fact and situation prevailing in the field of Trade Unions and Industrial relation in Railways as highlighted in the said news ; and

(c) whether the Ministry in appreciation of the actual fact, is prepared to ensure the legal right of Railway workers to resolve their disputes under Industrial Dispute Act in the interest of harmonious Industrial relation ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) : (a) and (b) . Government have not seen this particular publication.

(c) Workmen in the Railways are covered by the provisions of Industrial Disputes Act, 1947. Railway employees also have the benefit of a three-tier Permanent Negotiating Machinery set up by the Ministry of Railways for dealing with the disputes between the Railway workers and the Railway management. The All India Railwaymen's Federation and the National Federation of Indian Railwaymen are represented on the Permanent Negotiating Machinery. Besides, the Railwaymen are also participating in the JCM Machinery to have their disputes settled. When the Departmental Machinery is not successful, the Central Industrial Relations Machinery under the Ministry of Labour intervenes in the disputes concerning Railway workmen.

Production of Tractors

2413. SHRI A.C. DAS : Will the Minister of INDUSTRY be pleased to state :

(a) the total number of tractors produced by various private and public sector factories in 1979-80 and 1980-81 ;

(b) whether it is a fact that the production of tractors both in private and public undertaking sectors as been increased in the first six months of this year ;

(c) if so, the total percentage of the production increase in both private and public sectors during the above first six months of 1981 ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) The production of tractors in the organised sector by various private and public sector units during 1979-80 and 1980-81 was as follows:—

1979-80	62,553 Nos.
1980-81	71,120 Nos.

(b) : Yes, Sir.

(c) and (d). The total production of tractors during the first six months of 1981 has been 40,443 nos. as against 31,281 nos. during the corresponding period of last year which indicates an increase of over 29%.

Setting up of a National And Ecodevelopment board for Eco-logical preservation and restoration in hilly areas.

2414. SHRI HARIHAR SOREN : Will the Minister of PRIME MINISTER be pleased to state :

(a) whether Government propose to set up a National Eco-